झारखण्ड
JSPCB
JHARKHAND STATE POLLUTION CONTROL BOARD
TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

A REPORT ON THE FACTUAL ASPECTS AND ACTION TAKEN BY THE JHARKHAND STATE POLLUTION CONTROL BOARD AND DISTRICT MEGISTRATE, PALAMAU FOR COMPLIANCE OF THE HON'BLE NGT ORDER DATED 15/04/2019 & 13/09/2019 IN O.A. NO. 162/2019, ANWAR HUSSAIN ANSARI, VICE PRESIDENT JHAMUMO VERSUS STATE OF JHARKHAND.

1. **A six member committee was constituted to assess the damage caused and evaluate the compensation which will be recovered from the unit vide office order No - B - 182 Ranchi, dated 25/09/2019.** *(Photocopy of Office Order No - B - 182 Ranchi, dated 25/09/2019 is annexed as Annexure – I).*

2. **In the light of the directions by the NGT Principal Bench, New Delhi vide its order dated 13/09/2019, the Regional Officer, Regional office, Ranchi was directed to submit the latest report as per the directions of the Hon'ble NGT vide Ref. No. B- 1196 Ranchi, dated 30/09/2019.** *(Photocopy of Ref. No. B-1196 Ranchi dated 30/09/2019 is annexed as Annexure – II).*

3. **Direction for inspection of the Unit w.r.t. the directions of the Hon'ble NGT's order was given to a five member committee vide office order No - B - 184 Ranchi, dated 10/10/2019.** *(Photocopy of Office Order No - B - 184 Ranchi, dated 10/10/2019 is annexed as Annexure – III).*

4. **In the light of the directions by the Board vide office order No - B - 184 Ranchi, dated 10/10/2019 M/s K. G. Industries in Mauza – Dandila Khurd, District – Palamu was inspected by the five member committee on 12/10/2019 and the Regional Officer Regional Office ranchi has submitted the inspection Report vide Ref. No. 1491 Ranchi, dated 14/10/2019. Moreover, the Deputy Commissioner Palamu vide letter no. 1931 dated 13/10/2019 has forwarded the letter of the Circle Officer, Vishrampur, dist. - Palamu isssued vide letter no - 423 dated 27/08/2019 in which he had stated that there was an encroachment of Challiya nala by M/s K.G. Industries, which had been removed by the administration.** *(Photocopy of the Inspection Report vide Ref No - 1491 Ranchi, dated 14/10/2019 is annexed as Annexure–IV).*

5. **The process of levying the Environmental Compensation from the unit has been initiated and once collected will be intimated to the Hon'ble NGT.**

Rajeev 06/11/2019

(Rajeev Lochan Bakshi)
Member Secretary

KMB/1

(60)

JHARKHAND STATE POLLUTION CONTROL BOARD

झारखण्ड
JSPCB
TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Office Order No. B—182

Ranchi, date 25/9/19

Office Order

In the light of Hon'ble NGT Order dated 15.04.2019 in O.A. No. 162 of 2019 Anwar Hussain Ansari, Vice President, Jhamumo Vs State of Jharkhand, The operative part is as follows:-

"Let the District Magistrate, Palamu and the Jharkhand State Pollution Control Board (JSPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within two months by e-mail at ngt.filing@gmail.com. The nodal agency will be the JSPCB for coordination and compliance."

In view of the above a committee of following member is hereby constituted:-

1. DFO, Palamu
2. CMD, MECON Ltd. Ranchi or his Representative not less than Rank of General Manager.
3. CMD, CMPDIL, Ranchi or or his Representative not less than Rank of General Manager.
4. HOD, Deptt. of Environmental Science & Engineering, IIT (ISM), Dhanbad or his representative not less than Professor,
5. Regional Officer, JSPCB, Ranchi
6. Dr. Anand Thakur, Asst. Professor, Zoology, Ranchi University

The committee will assess the damage caused and evaluate the compensation for recovery from unit.

The committee may co-opt expert members as per requirement and will communicate to the Board. The committee will submit its report by 30.10.2019

The expenses accord in conduct of business of this committee will be reimbursed from the unit.

(Rajeev Lochan Bakshi)
Member Secretary

झारखण्ड
JSPCB
JHARKHAND STATE POLLUTION CONTROL BOARD
TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No. B-1196 Ranchi, Dated 30/9/19

From,

Rajeev Lochan Bakshi,
Member Secretary.

To,

The Regional Officer,
Regional Office, Ranchi.

Sub: Regarding compliance of the order of the Hon'ble NGT, Principal Bench, New Delhi dated 13.09.2019 in Original Application No. - 162/2019 in the matter of Anwar Hussain Ansari, Vice President, Jhamumo vs State of Jharkhand.

With reference to the subject noted above, it is to inform you that the Hon'ble NGT, Principal Bench, New Delhi has passed an order on dated 13.09.2019 in Original Application No. 162/2019 in the matter of Anwar Hussain Ansari, Vice President, Jhamumo vs. State of Jharkhand. The operative part of which is as below:

"In view of the above, it is necessary that a further report is furnished indicating the remedial steps taken in the matter, including the recovery of compensation for the violations."

The copy of the aforesaid Hon'ble NGT, Principal Bench, New Delhi order is enclosed herewith for your ready reference. You are directed to submit the report as per the Hon'ble NGT, Principal Bench, New Delhi on or before 20/10/2019. So, that the Action Taken Report (ATR) may be filed before Hon'ble NGT, Principal Bench, New Delhi in time.

Encl: A/A

(Rajeev Lochan Bakshi)
Member Secretary

KMB/73

झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद

नगर प्रशासन भवन, एच0 ई0 सी0, धुर्वा, राँची
Phone No:-0651- 2400852, 2400851, 2400979, Fax No:- 2400850/138
New web:www.jspcb.nic.in; e-mail- ranchijspcb@gmail.com

का0 आ0 सं0 – B-184 राँची, दिनांकः– 10/10/19

कार्यालय आदेश

Grasim Industry Ltd, Chemical Division, रेहला एवं K.G Industries, रेहला के स्थल निरीक्षण माननीय राष्ट्रीय हरित अधिकरण, प्रधान खण्डपीठ, नई दिल्ली के निर्देशानुसार अनुपालन सत्यापन हेतु पर्षद के निम्नांकित पदाधिकारियों का एक समिति गठित की जाती है।

1. श्री कमलाकान्त पाठक, कनीय पर्यावरण अभियंता (मु0)
2. श्री अशोक कुमार यादव, क्षेत्रीय पदाधिकारी, हजारीबाग
3. श्री गोपाल कुमार, कनीय पर्यावरण अभियंता, क्षेत्रीय कार्यालय, राँची
4. श्री मिथिलेश झा, वैज्ञानिक सहायक, (मु0)
5. श्री चंदन कुमार, कंसल्टिंग एग्जीक्यूटिव, क्षेत्रीय कार्यालय, राँची

यहँ समिति Grasim Industries Ltd, Chemical Division, रेहला एवं K.G Industries, रेहला का स्थल निरीक्षण कर दिनांक 12.10.2019 तक विस्तृत निरीक्षण प्रतिवेदन पर्षद् को समर्पित करेगी।

ह0/–
(राजीव लोचन बक्शी)
सदस्य सचिव

ज्ञापांक :– B–1223 राँची, दिनांक :– 10/10/19

प्रतिलिपिः– श्री कमलाकान्त पाठक, कनीय पर्यावरण अभियंता (मु0)/अशोक कुमार यादव, क्षेत्रीय पदाधिकारी, हजारीबाग/ श्री गोपाल कुमार, कनीय पर्यावरण अभियंता, क्षेत्रीय कार्यालय, राँची / श्री मिथिलेश झा, वैज्ञानिक सहायक, (मु0)/श्री चंदन कुमार, कंसल्टिंग एग्जीक्यूटिव, क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

(राजीव लोचन बक्शी)
सदस्य सचिव

झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद

JHARKHAND STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI-834004

Ref. No. 1491

Ranchi, Dated: 14·10·19

From,

R.N.Kashyap
Regional Officer,
Ranchi

To,

The Member Secretary,
Jharkhand State Pollution Control Board,
Ranchi.

Subject: Regarding submission of inspection report of M/s Grasim Industries Ltd. (Chemical Division), Rehla, Dist.-Palamu and M/s K.G. Industries, Rehla, Dist.-Palamu.

Sir,

With reference to above subject, this is to inform you that M/s Grasim Industries Ltd. (Chemical Division), Rehla, Dist.-Palamu and M/s K.G. Industries, Rehla, Dist.-Palamu have been inspected by the committee constituted by the Board on 12.10.2019 in the light of H.O. Office Order no.-B-184 dated-10.10.2019 & Memo No.- B-1223 dated-10.10.2019. Inspection reports are attached for needful action.

Encl: As above.

Yours faithfully.

14/10/19

(R.N.Kashyap)
Regional Officer, Ranchi

21/10/19

4448
21/10/19

JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING, DHURWA, RANCHI – 834004

Inspection Report in the matter of Original Application No.162/2019 pertaining to Anwar Hussain Ansari, Jhamumo Alpsankhayak Morcha v/s State of Jharkhand

M/s K.G Indutries, Mouza –Dandlia Khurd, P.S. – Dandlia Khurd District- Palamu, Jharkhand was inspected on 12.10.2019 by the committee constituted by JSPC Board Head Office order no. B-184 dated 10.10.2019 in the light of directions given by Hon'ble NGT O.A No. 162/2019.

The committee comprising of following members visited Rehla, Palamu for monitoring and inspection on 12th October 2019

1. Kamalakant Pathak, Junior Environmental Engineer (HQ), JSPCB, Ranchi
2. Ashok Kumar Yadav, Regional Officer, JSPCB, Hazaribagh
3. Gopal Kumar, Junior Environmental Engineer, Regional Office, JSPCB, Ranchi
4. Mithilesh Jha, Assistant Scientific Officer, (HQ), JSPCB, Ranchi
5. Chandan Kumar, Consulting Executive, Regional Office, JSPCB, Ranchi

Brief description about the unit process:-

M/s K.G. industries uses chlorine gas and Heavy Normal Paraffin as a new material to produce **Chlorinated Paraffin compound plasticizers.**

Chlorinated Heavy Normal Paraffin is produced by passing chlorine in heavy normal Paraffin at specific temperature. Liberated hydrochloric acid is absorbed in water in a packed absorption column. The unabsorbed gas from HCL absorption column is then passed through packed high density Polythene absorption column where milk of lime solution is circulated. All unabsorbed gases are absorbed here. After achieving desired chlorination compressed air passed through the chlorinated mass to remove trapped HCL and chlorine gas from the product. The chlorinated product is mixed with certain additives, filtered, cooled and sent packing in drums.

During inspection following observations were made:-

1. Chlorine is brought through pipelines from Grasim Industries Ltd. (Chemical Division), as both the unit is situated inside the same premises.
2. The unit has constructed two nos. of Settling Tank.

3. Chaliya Nallah was found in stagnated condition beside the boundary of the unit on the western side near village Bishunpur. At the time of previous inspection the solid waste debris were found dumped near the boundary which now has been completely removed by the unit.

4. No Drainage Pipeline leading to Chaliya Nallah was seen on the backside of the unit and there was no discharge found.

5. Regarding encroachment of **Chaliya Nallah** by M/s K.G. Industries, Rehla, District – Palamu, **DC, Palamu** has submitted his letter No.1931 dated 13.10.2019 along with verification report of **Circle Officer, Bishrampur, District- Palamu** office letter no. 423 dated 27/08/2019 which is self explanatory. (**Letter Attached as Annexure-I**)

Compliance status of the recommendations made in previous inspection on dated 13.06.2019 in the light of HO letter No. D-385 dated 11/06/2019

Sl. No.	RECOMMENDATIONS	COMPLIANCE STATUS
1	Any Effluent generated by the plant should be properly treated and neutralized in the neutralization pit and treated effluent should be reused in process. Any kind of contamination should be prevented from getting outside	Effluent generated by the plant is being properly treated and neutralized in the neutralization pit and is being reused in the process. Drains leading to Chaliya Nallah has been dismantled and completely removed and at present no outlet was found leading towards Chaliya Nallah
2	HCL gas absorption column may be enhanced to produce hydrochloric acid so to avoid even small amount of HCL gas coming out from the absorption column and hence reduce any kind of Air Pollution	The unit informed that possibility to enhance HCL gas absorption column is under process.

3	Solid waste debris dumped in Chaliya Nallah on the back side of the boundary of the unit shall be removed and disposed off properly	Solid waste debris has been completely removed
4	The unit shall install PTZ camera at all corners of the plant with online connectivity to the Board HQ., So as to monitor any kind of discharge.	Drains leading to Chaliya Nallah has been dismantled and completely removed so there is no effluent getting discharged outside the premise, but however the unit has not installed PTZ camera at all corners of the plant.
5	Encroachment of **Chaliya Nallah** by M/s K.G. Industries, Rehle, District – Palamu may be examined by **District Administration, Palamu**.	Regarding encroachment of **Chaliya Nallah** by M/s K.G. Industries, Rehla, District – Palamu, **DC, Palamu** has submitted his letter No.1931 dated 13.10.2019 along with verification report of **Circle Officer, Bishrampur, District-Palamu** office letter no. 423 dated 27/08/2019 which is self explanatory. (**Letter Attached as Annexure-I**)

14.10.2019
(Chandan Kumar)
CE, JSPCB
RO, Ranchi

14/10/2019
(Mithilesh Jha)
ASO, HO
JSPCB, Ranchi

14/10/19
(Gopal Kumar)
JEE
Regional Office, Ranchi

14/10/19
(Ashok Kumar Yadav)
Regional Officer
RO, Hazaribagh

14/10/19
(Kamalakant Pathak)
JEE
HQ, JSPCB, Ranchi

Annexure – I 42

कार्यालय, उपायुक्त–सह–जिला दण्डाधिकारी, पलामू।

(राजस्व शाखा)

Phone No-06562-228008

email.id-officeadditional@gmail.com

पत्रांक 1931 / रा0, दिनांक 13-10-2019

प्रेषक,

उपायुक्त,
पलामू।

सेवा में,

सदस्य, सचिव,
झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, राँची।

विषय :– **The National Green Tribunal (NGT) Principal Bench, New Delhi के Application No. 162/2019 पर उपलब्ध कराये गये जाँच प्रतिवेदन पर कार्रवाई के संबंध में।**

प्रसंग :– श्री आर. एन. कश्यप, Regional Officer, Ranchi का जाँच प्रतिवेदन पत्रांक 1034 दिनांक 09.07.2019

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि पलामू जिला के विश्रामपुर अंचल अन्तर्गत रेहला स्थित K.G Industries के विरुद्ध की गई शिकायत के संबंध में माननीय न्यायालय– The National Green Tribunal (NGT) New Delhi द्वारा आवश्यक कार्रवाई करने का आदेश पारित किया गया था। उक्त के संदर्भ में श्री आर. एन. कश्यप, Regional Officer, Ranchi द्वारा पत्रांक 1034 दिनांक 09.07.2019 से आपको संबोधित एक जाँच प्रतिवेदन समर्पित किया गया है, एवं उसकी प्रति अधोहस्ताक्षरी को भी उपलब्ध कराया गया है। उक्त जाँच प्रतिवेदन में कार्रवाई के बिन्दु पर 5 अनुशंसाएं की गई है, जिसमें क्रमांक 5 पर अंकित अनुशंसा के आलोक में मे0 K.G Industries द्वारा छलिया नाला पर किये गये अतिक्रमण को हटाना था।

उक्त के संदर्भ में पलामू जिले के विश्रामपुर अंचल अधिकारी द्वारा पत्रांक 423 दिनांक 27.08.2019 से एक कार्रवाई प्रतिवेदन उपलब्ध कराया गया है, जिसमें K.G Industries की भूमि को अंचल अमीन, अंचल निरीक्षक, द्वारा नापी कर उसे चिन्हित कर पत्थलगड़ी कर दी गई है तथा K.G Industries द्वारा लगभग 37 फीट लंबा नाला पर ह्यूम पाईप देकर उसके बीच भाग से लगभग 2 फीट मोटी और 10 फीट उंची चाहरदीवारी को जेसीबी मशीन से हटा दिया गया है।

अनुरोध है कि अनुशंसा से संबंधित शेष 4 बिन्दुओं पर अनुपालन हेतु अपने कनीय पदाधिकारियों को निदेशित करने की कृपा की जाये।

अनुलग्नक : अंचल अधिकारी, विश्रामपुर
का जाँच प्रतिवेदन पत्रांक 423 दिनांक
27.08.2019

विश्वासभाजन,
13/10/19
उपायुक्त
पलामू।

Scanned by CamScanner

कार्यालय अंचल अधिकारी, विश्रामपुर (पलामू)।

पत्रांक 423 / दिनांक 27/8/19

प्रेषक,

अंचल अधिकारी,
विश्रामपुर।

सेवा में,

उपायुक्त,
पलामू।

विषय :— The National Green Tribunal (NGT) Principal Bench New Delhi के Application No-162/2019 सदंर्भ में अपर समाहर्त्ता, पलामू के द्वारा जाँच प्रतिवेदन में वर्णित सुझावों के अनुपालन के संबंध में।

प्रसंग :— भवदीय पत्रांक—1578 / रा0 दिनांक—24.08.2019।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में The National Green Tribunal (NGT) Principal Bench New Delhi के Application No-162/2019 में दिये गये आदेश एवं अपर समाहर्त्ता, पलामू के दिये गये सुझाव के आलोक मे जाँच प्रतिवेदन निम्नवत है।

इस संदर्भ में अंचल कार्यालय के ज्ञापांक—351 / दिनांक—30.07.2019 से Plant Head K.G industries Rehla Mr. Vijay odwani तथा Cluster Manufacturing Head Grasim Industries Rehla Mr. Vivek Bhide को नोटिश के द्वारा (1) छलिया नाला को उभारते हुए K.G Industries के अंतिम छोर तक नाले की सफाई एवं गहराई करना (2) ग्रासीम इन्डस्ट्रीज द्वारा बनाया गया ह्यूम पाईप का पूल का बांध को हटाना (3) ग्रासीम इन्डस्ट्रीज के अन्दर के भाग को छलिया नाला की सफाई करना तथा (4) K.G Industries के चहारदीवारी का अतिक्रमित भाग को मुक्त करने का आदेश दिया गया।

दिनांक 21.08.2019 को अंचल निरीक्षक श्री दशरथ राम, रा0उ0नि0 श्री अर्जुन राम, अंचल अमीन मो0 मुमताज खां, प्रखण्ड प्रमुख श्री संतोष चौबे K.G industries Manager श्री नरेश प्रसाद मैनेजर Grasim Industries के जनसंपर्क एवं सलाहकार श्री जे0जे0सिंह तथा विश्रामपुर के स्थानीय पत्रकार की उपस्थिति में गत सर्वे नक्शे से भूमि को चिन्हित किया गया। भूमि चिन्हित कराने के पश्चात् मौजा डंडिला खूर्द के प्लॉट न0 294 की भूमि की मापी कर चिन्हित कर दिया गया। स्थल पर पत्थरगड़ी कर दी गई। K.G industries का भवन उसकी ही भूमि पर है।

P.T.O

Scanned by CamScanner

ज्ञातव्य हो कि K.G industries के द्वारा मौजा डंडिला खुर्द थाना सं0–40 में जमीन खरीदकर Factory स्थापित किया है। जमीन का विवरण निम्नवतः है–

क्र0सं0	केवाला सं0 / तिथि	बिक्रीकर्त्ता का नाम	क्रेता का नाम	जमीन का विवरण			माल
				खाता	प्लॉट	रकबा	
1.	76400 / 22.04.2008	श्री राजकुमार पिता–श्री गिरधारी लाल	श्री विनोद कुमार	94	294	1.07	262.15 पैसा अदाद शेष
2.	576 / 01.10.2001	श्री राजेन्द्र प्रसाद शुक्ला	श्री विनोद कुमार वो श्री राज कुमार	94	294	$0.06^{1/9}$	7.35 पैसा पैसा अदाद शेष
				कुल रकबा–$1.13^{1/9}$ डी0			

उक्त जमीन की जमाबन्दी नामांतरण वाद सं0–283 / 08–09 एवं अन्य से कायम होकर अद्यतन लगान रसीद $1.10^{1/9}$ का कट रही है। वर्तमान में K.G industries 0.96 डी0 जमीन पर स्थित है। K.G industries की जमीन Factory की Boundry के बाहर भी स्थित है।

जाचोपरान्त पाया कि छलिया नाला मौजा मायापुर, रेहलाखुर्द, रेहलाकला होते हुए K.G industries डंडिला खुर्द के प्लॉट सं0–294 से सटे प्लॉट सं0 126 जो नाला का प्लॉट है, पर K.G industries द्वारा लगभग 37 फीट लम्बा नाला पर ह्युम पाईप देकर उसके बीच भाग से लगभग 2 फीट मोटी और 10 फीट ऊँची चाहर दीवारी दिया गया था, जिसे जे0सी0बी0 मशीन से हटा दिया गया है। साथ ही K.G industries के द्वारा नालें में गदंगी किए गये प्रदुषण को साफ करा दिया गया।

वर्त्तमान में K.G industries के द्वारा अपने परिसर के अन्दर ही Soakpit बनाकर अवशिष्ट पदार्थ / कचरा का विसर्जन किया जा रहा है।

प्लॉट सं0 126 (नाला) K.G industries के अन्दर से होते हुए Grasim Industries में जाती है, वहाँ पर Grasim Industries के द्वारा लगभग 45 फीट लम्बा x 2 से $2^{1/2}$ फीट चौड़ाई ह्युम पाईप जाली युक्त पुल का निर्माण नाले के उपर कर के बहाव को अवरूद्ध किया गया था, ह्युम पाईप युक्त संरचना को ध्वस्त कर दिया गया है, तथा नाला की सफाई करा दी गई है।

O.T.

Scanned by CamScanner

(68)

Grasim Industries द्वारा किए गए अतिक्रमित भूमि का विवरण –

ग्राम	खाता	खेसरा	अतिक्रमण का क्षे0	किस्म जमीन
डंडिला खूर्द 40	94	126	45'X 2'6" =112'.6"	गै0म0 नाला

K.G industries द्वारा किए अतिक्रमित भूमि का विवरण–

खाता	प्लॉट	अतिक्रमण का क्षे0	किस्म जमीन
94	126	37'X2'=74 sq feet	नाला

नक्से में लाल रंग से नाला को तथा हरा रंग से K.G industries की भूमि दर्शाया गया है। उक्त स्थल पर जल बहाव अवरूद्ध न हो इसके लिए तकनीकी एवं स्थाई रूप से पुल निर्माण हेतु प्रबंधन को आदेश दिया गया है।

प्रतिवेदन सादर सूचनार्थ प्रेषित।

अनुलग्नंक :– यथोक्त्।

विश्वासभाजन

2/8/19

अंचल अधिकारी,
विश्रामपुर।

Scanned by CamScanner